# Date of commencement of CIRP: 09/02/2024 List of creditors as: 27/01/2025

	Filing under clause (ca) of s	ub-regula	tion (2) of regulation 13 of the	IBBI (Ins	olvency Resolution Process for Cor	rporate Pe	rsons) Regulatio	ns, 2016		
Sl No.	Category of Creditor	Sum	mary of Claim Received	Su	ımmary of Claim Admitted	Amount	Amount of	Amount of	Details in	Remark
						Conting	claims not	claims under	Annexure	s if any
						ent	admitted	verification		
						Claims				
		No. of	Amount	No. of	Amount	Amount	Amount	Amount		
		Claims		Claims						
1	Secured financial creditors belonging to any class of	187	965,307,950	187	478,538,371	-	124,898,581	361,870,998	Annexure 1	
	creditors									
2	Unsecured financial creditors belonging to any class	37	158,133,014	37	109,186,061	- 1	10,404,659	38,542,294	Annexure 2	
	of creditors									
3	Secured financial creditors (other than financial	2	3,473,382,477	2	512,542,365	- 1	-	2,960,840,112	Annexure 3	
	creditors belonging to any class of creditors)									
4	Operational creditors (Government Dues)	2	38,830,803	2	38,830,803	-	-	-	Anneuxre 4	
5	Other Creditor if any, (other than financial creditors	3	8,793,855	3	4,945,971	- 1	347,884	3,500,000	Anneuxre 5	
	and operational creditors)									
	Total	231	4,644,448,099	231	1,144,043,571	-	135,651,124	3,364,753,404		

## Date of commencement of CIRP: 09/02/2024

List of creditors as: 27/01/2025

List of secured financial creditors (financial creditors belonging to any class of creditors)

					List of secured illianc	iai ci cuiti	ors (mnam	lai Ci cuiu	or s belonging	g to any ci	ass of Citt	11(015)		
Sl.	Name of creditor	Detail	s of claim received		Details of o	laim adm	nitted			Amount	Amount	Amount of	Amount of claim	Remarks, if any
No.		Date of	Amount claimed	Amount of	Nature of claim	Amount	Amount		% voting	of	of any	claim not	under verification	
		receipt		claim admitted		covered	covered	Whether	share in	continge	mutual	admitted		
		-				by	by	related	CoC	nt claim	dues,			
						security	guarant	party?			that may			
						interest	ee				be			
1	Class of Creditors -	Claims	965,307,950	478,538,371	Secured financial	NA	NA	No	48.28%	-	-	124,898,581	361,870,998	Kindly refer the below notes
	Homebuyers (AR Mr.	received			creditors (financial									
	Rajesh Shah	upto			creditors belonging to									
		10.12.20			any class of creditors)									
		24			with voting rights									

#### Note:

- 1. That the RP during its verification has found out that the erstwhile promoters has sold some flats more than once. Thus the RP has segregated the FC belonging to any class of creditor (Homebuyers) in 2 categories, Secured FC belonging to any class of creditor which will consist of Homebuyers that were the 1st buyer as per the date of agreement entered with the CD or the Homebuyer who has the NoC of the lender against their respectitive units (having total admitted claim of Rs. 461,491,244 /-) and Unsecured FC belonging to any class of creditor which will consist of Homebuyers that were the subsequent Buyers as per the date of agreement entered with the CD or the Homebuyer who was the 1st buyer as per the date of agreement entered with the CD, but the subsequent Buyer for the same unit has the NoC from the lender (having total admitted claim of Rs. 109,186,061 /-). (Reference: Mansi Brar vs. Dream Procon Pvt. Ltd. NCLAT order dt. 08.04.2021 in CA (AT) (Ins) No. 269 of 2021)
- 2. The purpose of such segregation is to ensure just and reasonable treatment to each class of Financial Creditor, the same flat cannot be earmarked for the two buyers, because the interest and right of the homebuyers (first sale) and the homebuyers (subsequent sale) shall vary, due to which it was required to create different class to allot the voting rights correctly. Due to the above aforesaid reason the RP has segregated the Homebuyers in 2 categories, Secured FC belonging to any class of creditor consist of Homebuyers with voting rights and Unsecured FC belonging to any class of creditor which consist of Homebuyers without voting rights.
- 3. As per the information available with the RP, building A2 and B has been completed till 09th Floor and part OC has been received and homebuyers has been given the possession, thus as per the legal opinion received, the claim of homebuyers who has possession and has executed conveyance deed / sale deed / deed of apartment, before CIRP commencement date, cannot be considered. Further the homebuyers who has filed their claim and has got possession, however the conveyance deed / sale deed / deed of apartment has not been executed, their claim has been treated and for including the said homebuyer is list of Claims, a nominal value of 1 Rs. is been given, as they have been given the respective allotment and only basic compliance is required.
- 4. Further the amount of claim not admitted, generally consist of the amount of interest portion claimed by the respective claimant at the rate of 18% 22%, as per the general understanding the RP has calculated the interest rate @ 8% from the date of possession as per the agreement till CIRP commencement date of those claimant who has submitted detailed agreement to sale.
- 5. The claims are provisionally admitted on basis of preliminary verification, as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents and details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.
- 6. Further the homebuyers who has filed their claim for specific unit however didn't submit agreement to sale and whose index II has not been found and also whose name cannot be traced from legal title search report conducted by previous IRP, currently their name has been kept in homebuyers list of without voting right. However as and when RP received their index II copy and Agreement to sale copy, their name will be updated in the list of homebuyers with voting rights subject to verification of the same.

S.No.	Name of Homebuyer	Flat No.	Building No.	Date of Agreement	Document No.	Copy of Agreement Received / Not Received	Copy of Index 2 Received / Not Received	Consideration Amount as per Agreement	Date of Possession as per Agreement	Date of Filing of Claim	Total Principal Claimed including Stamp Duty	Total Interest Amount included in claim	Total Claimed Amount (Including Interest)	Principal Amount Admitted	Interest @8% from the date of expected possession till CIRP date	Days for interest calculation (No. of days)	Total Claim Admitted	Amount under Verification	Amount rejected	Status of Claimant	Voting Percentage
																Calculated from date of possession as mentoned in the agreement to sale / sale deed					
1	Dattatray Sandipan Mule	101	AI	2/11/2021	4700/2021	Yes	Yes	4,500,000	15-Dec-22	25/02/2024	4,500,000	810,000	5,310,000	4,425,000	408,312	421	4,833,312	75,000	401,688	Homebuyers with voting rights	1.01
2	Dattatray Sandipan Mule	102	AI	14/10/2021	5745/2021	Yes	Yes	4,100,000	15-Dec-22	25/02/2024	4,100,000	738,000	4,838,000	3,229,783	298,025	421	3,527,808	870,217	439,975	Homebuyers with voting rights	0.74
3	Necta Prakash Damami And Anil Maruti Hotkar	104	AI	23/03/2021	1579/2021	No	Yes	3,500,000	-	26/02/2024	3,670,000	1,816,650	5,486,650	-		-	-	3,670,000	1,816,650	Homebuyers with voting rights	-
4	Vaibhav Vasantrao Sawant	105	AI	23/9/2021	3982/2021	Yes	Yes	3,000,000	15-Dec-22	6/12/2024	3,000,000	460,800	3,460,800	2,750,000	253,753	421	3,003,753	250,000	207,047	Homebuyers with voting rights	0.63
5	Kaushik Gangadhar Sonawne & Priyanka Kaushik Sonawne	106	AI	11/8/2021	3796/2022	Yes	Yes	4,800,000	15-Dec-22	26/02/2024	4,320,000	909,792	5,229,792	2,890,900	266,755	421	3,157,655	1,429,100	643,037	Homebuyers with voting rights	0.66
6	Anant Subhash Bhuse	201	AI	13/09/2021	3810/2021	Yes	Yes	4,150,000	15-Dec-22	9/4/2024	4,150,000	385,665	4,535,665	4,150,000	382,937	421	4,532,937	-	2,728	Homebuyers with voting rights	0.95
7	Atul Ashok Nadgunde	202	AI	11/11/2021	4831/2021	Yes	Yes	2,500,000	15-Dec-22	7/12/2024	2,500,000	384,000	2,884,000	2,500,000	230,685	421	2,730,685	-	153,315	Homebuyers with voting rights	0.57
8	Viresh Baswaraj Wale	203	AI	24/12/2022	4661/2022	Yes	Yes	3,600,000	12-Dec-22	25/02/2024	3,600,000	348,480	3,948,490	3,600,000	334,553	424	3,934,553	-	13,927	Homebuyers with voting rights	0.82
9	Deepali Sagar Shah & Sagar Rajkumar Shah	204	AI	31/12/2020	190/2021	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,635,000	765,531	4,400,531	2,299,000	213,650	424	2,512,650	1,336,000	551,881	Homebuyers with voting rights	0.53
10	Purushottam C Bhandekar	206	AI	24/03/2021	1598/2021	No	Yes	3,500,000		26/02/2024	3,670,800	1,027,824	4,698,624	-	-	-	-	3,670,800	1,027,824	Homebuyers with voting rights	-
11	Hansmant Pandurang Ubale	301	AI	17/03/2021	1410/2021	Yes	Yes	3,600,000	12-Dec-22	25/02/2024	3,600,000	-	3,600,000	2,350,000	218,389	424	2,568,389	1,250,000	÷	Homebuyers with voting rights	0.54
12	Shitalkumar Maruti Kolhal	302	AI	12/8/2021	3214/2021	Yes	Yes	3,500,000	15-Dec-22	25/02/2024	3,500,000	500,000	4,000,000	-		-	-	3,500,000	500,000	Homebuyers with voting rights	-
13	Joshila Prakash Ranbhaire & Prakash Rajaram Ranbhaire	303	AI	30/04/2021	2917/2021	No	Yes	3,800,000		26/02/2024	3,700,000	779,220	4,479,220	-	-	-	-	3,700,000	779,220	Homebuyers with voting rights	-
14	Snehal Shah	304	AI	1/3/2021	1064/2021	Yes	Yes	3,000,000	30-Jun-22	1/4/2024	3,000,000	420,000	3,420,000	-	-	-	-	3,000,000	420,000	Homebuyers with voting rights	-
15	Madanlal Shaligramji Miniyar	305 306	AI	1/2/2021	502/2021	Yes	Yes	7,400,000	12-Dec-22	12/2/2024	7,572,050	2,200,943	9,772,993	7,024,195	652,769	424	7,676,964	547,855	1,548,174	Homebuyers with voting rights	1.60
16	Nilima Ramesh Gund & Ramesh Bhagwat Gund	401	AI	31/12/2021	84/2021	No	Yes	3,900,000	-	24/02/2024	3,900,000	819,000	4,719,000	-	-	-	-	3,900,000	819,000	Homebuyers with voting rights	-
17	Sushim Amrutrao Waghmare	402	AI	28/01/2022	547/2022	Yes	Yes	4,900,000	15-Dec-22	26/02/2024	4,900,000	1,764,000	6,664,000	3,700,000	341,414	421	4,041,414	1,200,000	1,422,586	Homebuyers with voting rights	0.84
18	Viresh Baswaraj Wale	403	AI	10/8/2021	4712/2021	No	Yes	3,550,000	-	25/02/2024	3,794,000	1,821,120	5,615,120	3,575,000		-	3,575,000	219,000	1,821,120	Homebuyers with voting rights	0.75
19	Manjunath Nagendra Jomivale	404	AI	2/12/2020	4004/2020	yes	Yes	4,000,000	12-Dec-22	3/3/2024	4,150,000	873,990	5,023,990	2,955,754	274,683	424	3,230,437	1,194,246	599,307	Homebuyers with voting rights	0.68
20	Adwait Bachuwar And Ankita Bachuwar	405	AI	3/12/2020	4737/2020	yes	Yes	4,000,000	30-Mar-22	26/02/2024	4,000,000	-	4,000,000	3,400,000	507,485	681	3,907,485	600,000	-	Homebuyers with voting rights	0.82
21	Prajakta Pradip Koli	406	AI	2/2/2021	525/2021	Yes	Yes	4,100,000	12-Dec-22	26/02/2024	4,100,000	883,578	4,983,578	4,100,000	381,019	424	4,481,019	-	502,559	Homebuyers with voting rights	0.94
22	Ravindra Ramgopal Miniyar And Lata Ramgopal Miniyar	501	AI	1/2/2021	503/2021	Yes	Yes	3,700,000	12-Dec-22	26/02/2024	3,440,000	999,893	4,439,893	3,145,000	292,270	424	3,437,270	295,000	707,623	Homebuyers with voting rights	0.72
23	Vishal Bhanudas Kshirsagar	502	AI	18/06/2021	2307/2021	Yes	Yes	4,350,000	15-Dec-22	26/02/2024	3,816,365	1,056,453	4,872,818	3,728,746	344,066	421	4,072,812	87,619	712,387	Homebuyers with voting rights	0.85

24	MOHIT SURESH SHAH	503	Al	23/06/2021	2372/2021	No	Yes	3,500,000	-	3/3/2024	3,743,001	788,275	4,531,276	-	÷	-	-	3,743,001	788,275	Homebuyers with voting rights	
25	Amruta Sanjay Kulkami & Sanjay Jayant Kulkami	504	AI	29/12/2020	4849/2020	Yes	Yes	3,750,000	12-Dec-22	25/02/2024	3,892,500	819,760	4,712,260	3,602,500	334,786	424	3,937,286	290,000	484,974	Homebuyers with voting rights	0.82
26	Kavita Arun Mantry	505	Al	23/12/2020	4603/2020	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,425,000	995,533	4,420,533	3,150,000	292,734	424	3,442,734	275,000	702,799	Homebuyers with voting rights	0.72
27	Pramod Mahatappa Kalshetti	506	AI	29/01/2021	476/2021	Yes	Yes	3,800,000	12-Dec-22	3/3/2024	3,982,000	838,609	4,820,609	-	-	4	-	3,982,000	838,609	Homebuyers with voting rights	-
28	Swarali Prashant Patil	601	AI	30/06/2021	2517/2021	Yes	Yes	4,000,000	15-Dec-22	5/4/2024	3,850,000	385,000	4,235,000	2,850,000	262,981	421	3,112,981	1,000,000	122,019	Homebuyers with voting rights	0.65
29	Moin Hamid Inamdar	602	AI	26/11/2021	5132/2021	Yes	Yes	3,700,000	15-Dec-22	24/02/2024	3,700,000	666,000	4,366,000	2,969,500	274,008	421	3,243,508	730,500	391,992	Homebuyers with voting rights	0.68
30	Mr. Swapnil Maruti More & Mr. Ajay Maruti More	603	Al	24/06/2021	2397/2021	No	Yes	4,700,000	-	26/02/2024	4,699,999	794,565	5,494,564	-	÷	-	-	4,699,399	794,565	Homebuyers with voting rights	
31	Naganath Shivappa Kanjeri & Nagarbhai Naganath Kanjeri	604	AI	7/7/2021	2645/2021	Yes	Yes	3,500,000	15-Dec-22	26/02/2024	3,420,000	355,680	3,775,680	3,004,034	277,194	421	3,281,228	415,966	78,486	Homebuyers with voting rights	0.69
32	Jaya Randive & Digambar Randive	605	AI	3/3/2021	1125/2021	Yes	Yes	4,000,000	30-Apr-22	12/2/2024	4,459,789	1,462,566	5,922,355	3,799,789	541,340	650	4,341,129	660,000	921,226	Homebuyers with voting rights	0.91
33	Aniket Vivek Shete	606	AI	10/2/2021	990/2021	No	Yes	3,900,000	-	26/02/2024	3,540,125	1,274,436	4,814,561	2,854,125	-	-	2,854,125	686,000	1,274,436	Homebuyers with voting rights	0.60
34	Hardik Shah	701	Al	11/1/2021	200/2021	Yes	Yes	3,750,000	31-Jan-22	25/02/2024	3,194,100	1,149,876	4,343,976	3,194,100	517,357	739	3,711,457	-	632,519	Homebuyers with voting rights	0.78
35	Hardik Shah	702	Al	11/1/2021	201/2021	Yes	Yes	3,750,000	31-Jan-22	25/02/2024	3,194,100	1,149,876	4,343,976	3,194,100	517,357	739	3,711,457	-	632,519	Homebuyers with voting rights	0.78
36	Mr. Jaykumar Rajkumar Kamble & Mrs. Shamal Jaykumar Kamble	703	AI	23/08/2021	3379/2021	No	Yes	4,100,000	15-Dec-22	25/02/2024	4,100,000	1,000,000	5,100,000	1,500,000	138,411	421	1,638,411	2,600,000	861,589	Homebuyers with voting rights	0.34
37	Sagar Rajkumar Shah & Vijaya Rajkumar Shah	704	AI	29/08/2020	4430/2020	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,638,300	766,226	4,404,526	3,500,000	325,260	424	3,825,260	138,300	440,966	Homebuyers with voting rights	0.80
38	Kadambari Anirudha Uppin & Anirudha Siddharam Uppin Prafullkumar	705	AI	31/12/2020	304/2021	Yes	Yes	3,500,000	31-Jun-22	25/02/2024	3,500,000	1,080,000	4,580,000	2,980,100	482,695	739	3,462,795	519,900	597,305	Homebuyers with voting rights	0.72
39	Prakash Jamadar & Manisha Prafullkumar Jamadar	706	AI	2/3/2021	1091/2021	Yes	Yes	4,100,000	12-Dec-22	26/02/2024	3,900,000	815,473	4,715,473	3,900,000	362,433	424	4,262,433	-	453,040	Homebuyers with voting rights	0.89
40	Ritesh Mahantesh Bhanamagi	802	AI	22/11/2021	6305/2021	Yes	Yes	4,500,000	12-Dec-22	25/02/2024	4,500,000	-	4,500,000	3,921,983	364,476	424	4,286,459	578,017	-	Homebuyers with voting rights	0.90
41	Ajay Ashok Mali Mr Rinssh	805	AI	30/06/2021	2537/2021	Yes	Yes	3,500,000	15-Dec-22	26/02/2024	3,752,000	790,171	4,542,171	3,225,000	297,584	421	3,522,584	527,000	492,587	Homebuyers with voting rights	0.74
42	Mr. Ritesh Krishnat Kadam & Mrs. Shushila Ritesh Kadam	806	AI	19/03/2021	1483/2021	Yes	Yes	4,100,000	16-Mar-23	10/6/2024	3,690,000	345,384	4,035,384	3,690,000	266,893	330	3,956,893	-	78,491	Homebuyers with voting rights	0.83
43	Shekhar Shankar Ramdas	902	AI	12/8/2021	3215/2021	Yes	Yes	4,100,000	15-Dec-22	26/02/2024	4,250,000	600,000	4,850,000	2,995,800	276,434	421	3,272,234	1,254,200	323,566	Homebuyers with voting rights	0.68
44	Smita Sham Raut	903	Al	28/06/2021	2470/2021	Yes	Yes	3,300,000	15-Dec-22	26/02/2024	3,300,000	712,800	4,012,800	2,600,000	239,912	421	2,839,912	700,000	472,888	Homebuyers with voting rights	0.59
45	Hardik Shah	904	Al	16/2/2021	769/2021	Yes	Yes	4,100,000	31-Jan-22	25/02/2024	3,393,100	1,221,516	4,614,616	3,393,100	549,589	739	3,942,689	-	671,927	Homebuyers with voting rights	0.82
46	Hardik Shah	905	AI	18/02/2021	839/2021	Yes	Yes	4,100,000	31-Jan-22	25/02/2024	3,393,100	1,221,516	4,614,616	3,393,100	549,589	739	3,942,689	-	671,927	Homebuyers with voting rights	0.82
47	Dattatray Sandipan Mule	1002	Al	28/04/2023	2356/2023	Yes	Yes	3,500,000	30-Dec-23	25/02/2024	3,745,000	•	3,745,000	1,300,000	11,682	41	1,311,682	2,445,000	-	Homebuyers with voting rights	0.27
48	Prashant prakash kulkarni & Prema prashant kulkarni	1003	AI	5/10/2021	4161/2021	Yes	Yes	4,100,000	15-Dec-22	25/02/2024	3,634,000	1,056,282	4,690,282	3,444,000	317,792	421	3,761,792	190,000	738,490	Homebuyers with voting rights	0.79

49	Bhavya Sinnar	1004	Al	8/7/2021	2685/2021	No	Yes	3,500,000	15-Dec-22	26/02/2024	3,029,298	765,000	3,794,298	500,000	46,137	121 546,137	2,529,298	718,863	Homebuyers with voting rights	0.11
50	Rashmi Aradhye	1005	AI	17/09/2021	3919/2021	Yes	Yes	3,850,000	15-Dec-22	23/03/2024	3,850,000	539,000	4,389,000	3,850,000	355,255	4,205,255	-	183,745	Homebuyers with voting rights	0.88
51	Dhaval Dipak Ruikar	1006	AI	30/06/2021	2518/2021	Yes	Yes	4,100,000	15-Dec-22	24/02/2024	4,800,000	-	4,800,000	3,975,000	366,789	121 4,341,789	825,000	-	Homebuyers with voting rights	0.91
52	Vaishali Subhash Khune	1101	AI	15/11/2021	6199/2021	Yes	Yes	3,900,000	30-Apr-22	26/02/2024	4,099,900	1,352,967	5,452,867	3,900,000	555,616	4,455,616	199,900	797,351	Homebuyers with voting rights	0.93
53	Hardik Shah	1102	Al	29/08/2022	4356/2022	Yes	Yes	3,500,000	30-Jun-23	25/02/2024	3,852,085	367,500	4,219,585	3,666,666	180,018	3,846,684	185,419	187,482	Homebuyers with voting rights	0.80
54	Ketaki Mohit Shah	1103	Al	30/11/2021	6474/2021	No	Yes	4,100,000	-	3/3/2024	4,376,000	921,585	5,297,585	-	-	-	4,376,000	921,585	Homebuyers with voting rights	-
55	Kamalakar Namdeo Kanade And Ashwini Kamalakar Kanade	1104	Al	20/08/2021	3353/2021	Yes	Yes	4,800,000	15-Dec-22	26/02/2024	5,118,000	1,077,851	6,195,851	4,030,000	371,864	121 4,401,864	1,088,000	705,987	Homebuyers with voting rights	0.92
56	Muzammil Iqbal Shaikh And Sadaf Jahan Muzammil Shaikh	1105	Al	6/7/2021	2637/2021	Yes	Yes	3,500,000	12-Dec-22	25/02/2024	3,500,000	945,000	4,445,000	-	-	-	3,500,000	945,000	Homebuyers with voting rights	
57	Santosh Madhukar Nikam & Lalita Santosh Nikam	1106	Al	22/10/2021	4507/2021	Yes	Yes	4,400,000	15-Dec-22	4/3/2024	4,400,000	926,640	5,326,640	4,400,000	406,005	121 4,806,005	-	520,635	Homebuyers with voting rights	1.00
58	Hardik Shah	1201	Al	29/08/2022	4355/2022	Yes	Yes	3,500,000	30-Jun-23	25/02/2024	3,851,923	367,500	4,219,423	3,666,666	180,018	3,846,684	185,257	187,482	Homebuyers with voting rights	0.80
59	Chetan Chandrikant gaikwad	1202	Al	3/1/2022	17/2022	Yes	Yes	3,250,000	15-Dec-22	21/12/2024	3,250,000	520,000	3,770,000	3,250,000	299,890	121 3,549,890	-	220,110	Homebuyers with voting rights	0.74
60	Siddaram Shivanna Kapase	1203	Al	25/11/2021	6392/2021	Yes	Yes	3,150,000	15-Dec-22	25/03/2024	3,150,000	420,000	3,570,000	3,150,000	290,663	121 3,440,663	-	129,337	Homebuyers with voting rights	0.72
61	Santosh Subhash Suryawanshi & Shridevi Santosh Suryawanshi	1204	Al	27/07/2021	2906/2021	Yes	Yes	3,900,000	15-Dec-22	26/02/2024	3,296,752	593,415	3,890,167	-	-	-	3,296,752	593,415	Homebuyers with voting rights	-
62	Mr. Pandit Kisan Langar	1206	Al	22/07/2021	2820/2021	Yes	Yes	5,300,000	15-Dec-22	26/02/2024	5,300,000	-	5,300,000	4,277,787	394,728	121 4,672,515	1,022,213	-	Homebuyers with voting rights	0.98
63	Shrinath Laxman Mahadik & Sulochana Shrinath Mahadik	1301	Al	6/7/2022	3595/2022	No	Yes	3,075,000	-	26/02/2024	3,309,800	546,117	3,855,917	-	-		3,309,800	546,117	Homebuyers with voting rights	-
64	Vishal Vijaykumar Jadhav and Lalita Vijaykumar Jadhav	1302	Al	11/10/2022	5024/2022	No	Yes	3,300,000	21-Jun-22	14/03/2024	2,551,000	136,633	2,687,633	2,551,000	334,356	2,885,356	-	-	Homebuyers with voting rights	0.60
65	Vinit Jaypeakash Rathod	1303	AI	17/06/2022	3293/2022	Yes	Yes	4,500,000	31-Mar-23	26/02/2024	4,500,000	÷	4,500,000	-	-	-	4,500,000	-	Homebuyers with voting rights	-
66	Vipul Rajaram Ganage and Rupali Vipul Gange	1304	Al	22/07/2021	2834/2021	Yes	Yes	3,900,000	15-Dec-22	25/02/2024	3,744,000	794,565	4,538,565	3,744,000	345,474	121 4,089,474	-	449,091	Homebuyers with voting rights	0.85
67	Rahul Laxman Mahadik	1306	Al	5/7/2022	3596/2022	No	Yes	3,150,000		26/02/2024	3,389,600	559,284	3,948,884	-	-	-	3,389,600	559,284	Homebuyers with voting rights	-
68	Pradnya Sarnath Waghmare & Sarnath Nagnath Waghmare	1401	Al	17/08/2022	4173/2022	No	Yes	4,950,000		25/02/2024	3,211,020	963,306	4,174,326	3,211,020	-	3,211,020	-	963,306	Homebuyers with voting rights	0.67
69	Mamta Vikas Rathod	1402	Al	26/07/2022	3895/2022	Yes	Yes	3,240,000	31-Mar-23	26/02/2024	3,240,000	-	3,240,000	-	-	-	3,240,000	-	Homebuyers with voting rights	-
70	Anand Dattatray Potdar	1403	Al	26/07/2022	3896/2022	Yes	Yes	3,210,000	31-Mar-23	26/02/2024	3,210,000	-	3,210,000	-	-	-	3,210,000	-	Homebuyers with voting rights	
71	Jay Baburao Vhatakar Tejshree Vhatakar	1404	Al	14/10/2021	5748/2021	Yes	Yes	4,000,000	15-Dec-22	26/02/2024	4,000,000	900,000	4,900,000	3,483,917	321,475	3,805,392	516,083	578,525	Homebuyers with voting rights	0.80
72	Ravikiran Prabhakar Shinde And Usha Prabhakar Shinde	1406	Al	21/07/2022	3809/2022	Yes	Yes	5,200,000	31-Mar-23	26/02/2024	5,022,900	737,052	5,759,952	5,022,900	346,787	5,369,687	-	390,265	Homebuyers with voting rights	1.12
73	Hardik Shah	1501	AI	29/08/2022	4354/2022	Yes	Yes	3,500,000	30-Jun-23	25/02/2024	3,857,165	367,500	4,224,665	3,500,000	171,836	224 3,671,836	357,165	195,664	Homeburyers with voting rights	0.77

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74	Hardik Shah	1502	Al	29/08/2022	4353/2022	No	Yes	3,500,000	30-Jun-23	25/02/2024	3,857,165	367,500	4,224,665	3,666,666	180,018 22	3,846,684	190,499	187,482	Homebuyers with voting rights	0.80
75	Pratibha Dhotre	1503	Al	19/10/2022	5202/2022	Yes	Yes	4,700,000	31-Mar-23	6/3/2024	4,700,000	587,500	5,287,500	4,060,000	280,307 31	4,340,307	640,000	307,193	Homebuyers with voting rights	0.91
76	Nitinkumar Ramchandra Jindam & Rohini Nitinkuma Jindam	1504	AI	15/11/2022	4910/2021	Yes	Yes	3,800,000	15-Dec-22	26/02/2024	3,800,000	828,400	4,628,400	2,450,000	226,071 42	2,676,071	1,350,000	602,329	Homebuyers with voting rights	0.56
77	Vivek Sadani & Swati Sadani	1505	Al	20/12/2021	6727/2021	Yes	Yes	4,100,000	15-Dec-22	24/02/2024	4,462,000	972,716	5,434,716	4,086,000	377,031 42	4,463,031	376,000	595,685	Homebuyers with voting rights	0.93
78	Dhanraj Gourishankar Borgoankar	1506	Al	27/06/2022	3430/2022	No	Yes	4,050,000		18/04/2024	4,084,721	326,777	4,411,498	2,976,000	-	2,976,000	1,108,721	326,777	Homebuyers with voting rights	0.62
79	Mr. Ishwar Dilip Valvi	1601	AI	15/09/2023	5521/2023	Yes	Yes	5,500,000	30-Jun-24	24/02/2024	5,324,000	384,659	5,708,659	5,324,000	-	5,324,000	-	384,659	Homebuyers with voting rights	1.11
80	Deepali Sagar Shah & Sagar Rajkumar Shah	1602	AI	29/08/2022	4357/2022	No	Yes	3,500,000	-	26/02/2024	3,740,000	619,344	4,359,344	3,300,000		3,300,000	440,000	619,344	Homebuyers with voting rights	0.69
81	Monica Rohit Doshi	1603	Al	30/06/2022	3499/2022	Yes	Yes	3,500,000	31-Mar-23	26/02/2024	1,000,000	135,000	1,135,000	1,000,000	69,041 31	1,069,041	-	65,959	Homebuyers with voting rights	0.22
82	Kashinath Mallikarjun Kore	1604	Al	2/12/2022	5982/2022	Yes	Yes	3,500,000	30-Aug-23	15/04/2024	3,500,000	162,400	3,662,400	1,300,000	46,444 16	1,346,444	2,200,000	115,956	Homebuyers with voting rights	0.28
83	Abay Mallikaaruji	1606	AI	27/06/2022	3429/2022	No	Yes	4600000	-	19/12/2024	3,835,600	862,910	4,698,510	3,812,000		3,812,000	23,600	862,910	Homehuyers with voting rights	0.80
84	Sunil Babulal Toshniwal	1702	AI	7/7/2023	3816/2023	Yes	Yes	3,500,000	30-Mar-24	29/02/2024	3,710,000	-	3,710,000	-		-	3,710,000	-	Homebuyers with voting rights	-
85	Ismail Shaikh	1704	Al	13/10/2023	6118/2023	Yes	Yes	5,500,000	30-Jun-24	24/02/2024	4,816,574	314,281	5,130,855	4,500,000		4,800,000	16,574	314,281	Homebuyers with voting rights	1.00
86	Dattatray sankar birajdar	1706	AI	22/12/2023	7691/2023	Yes	Yes	3,500,000	30-Sep-24	30/04/2024	3,500,000	-	3,500,000	2,000,000	-	2,000,000	1,500,000	-	Homebuyers with voting rights	0.42
87	Sonali Shivaji Salgar	103	A2	4/10/2021	4133/2021	No	Yes	3,280,000		15/11/2024	3,280,000	+	3,280,000	1	-	1	3,279,999	-	As per information available with the RP, possession is with the circlitire and no convergance deed f apartment deed f ask deed has been exceuted, that based on legal pointine, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 17.	0.00
88	Satish Meharwado	106	A2	20/09/2021	3972/2021	No	Yes	3,600,000	-	11/10/2024	3,600,000	-	3,600,000	1	-	1	3,599,999	-	As per information available with the RP, possession is with the cereditor and no convergence deed 'apartment deed' and eded has been executed, that based on legal pointine, RP has considered the claim under Secured FP (class of creditor) with nominal value of RR. 11.	0.00
89	Santosh Samling Pandhare and Janhavi Santosh Pandhare	204	A2	7/9/2021	3734/2021	Yes	Yes	4,600,000	15-Dec-22	15/04/2024	4,600,000	847,942	5,447,942	1		1	4,599,999	847,942	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1.7.	0.00
90	Sunita Santosh Gadekar & Santosh Arvind Gadekar	205	A2	30/04/2013	4675/2013	Yes	Yes	2,500,000	30-Jun-15	16/04/2024	2,500,000	-	2,500,000	1		1	2,499,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
91	Kunal Santoshkumar Shah	301	A2	28/12/2012	10921/2012	Yes	Yes	1,900,000	30-Jun-15	9/2/2024	1,585,445	856,140	2,441,585	1		1	1,585,444	856,140	As per information available with the RP, possession is with the cereditor and no conversymene deed? apartment deed? also been executed, that based on legal opinion, RP has considered the claim under Secured FC (class of creditory) with nominal value of Rs. 11	0.00
92	Saipen babulal nadaf	302	A2	29/09/2020	2795/2020	Yes	Yes	3,100,000	30-Jun-21	14/11/2024	3,100,000	-	3,100,000	1	-	1	3,099,999	-	As per information available with the RP, possession is with the circlitor and no conveyance deed ' apartment deed ' ale deed has been executed, his based on legal pointine, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 17.	0.00
93	Laxman Katare	304	A2	20/04/2017	1951/2017	Yes	Yes	3,000,000	31-Dec-17	8/4/2024	3,000,000	-	3,000,000	1		1	2,999,999	-	As per information available with the RP, possession is with the cereditor and no convergence deed a parameter deed a deed has been executed, this based on legal goinine, RP has considered the claim under Secured FP (class of creditor) with nominal value of Rs. 17.	0.00
94	Dattatray Sandipan Mule & Swati Dattatray Mule	305	A2	26/11/2018	4477/2018	Yes	Yes	3,500,000	31-May-19	25/02/2024	3,500,000	-	3,500,000	1		1	3,499,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed 'apartment deed 'sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1 [8.1].	0.00
95	Sadana Nigappa Vichure	306	A2	23/03/2021	1549/2021	Yes	Yes	4,600,000	30-Jun-21	26/11/2024	4,925,173	-	4,925,173	1		1	4,925,172	-	As per information available with the RP, possession is with the creditor and no convenyance deed 'apartment deed 'asle deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1 R. 1 R	0.00
96	Pawan Nandkisho Nogja	401	A2	24/09/2020	3266/2020	Yes	Yes	4,700,000	30-Jun-21	26/02/2024	5,388,000	211,500	5,599,500	1	-	1	5,387,999	211,500	As per information available with the RP, possession is with the cereditor and no convenyance deed a partners theel' sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of reeditor) with nominal value of Rs. 1 R. 1	0.00
97	Dipak Sahebrao Raje & Mrs. Jaya Dipak Raje	406	A2	2/12/2013	11660/2013	Yes	Yes	2,400,000	30-Jun-15	5/4/2024	2,687,000	42,562,080	45,249,080	1	-	1	2,686,999	42,562,080	claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
98	Bhagyashree Kiras Habib	502	A2	29/12/2020	1646/2021	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,638,040	-	3,638,040	1	-	1	3,638,039	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / asle deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Ro. 1.7.	0.00

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99	Jayashree Pradeep Kamble And Pradeep Bhimrao Kamble	503	A2	23/10/2019	4083/2019	Yes	Yes	3,811,200	30-Jun-21	1/5/2024	3,811,200	-	3,811,200	1	-	-	1	3,811,199		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
100	Harunrashid Shaikh	504	A2	21/10/2020	3211/2020	Yes	Yes	3,500,000	30-Jun-21	24/2/2024	3,939,600		3,939,600	1	-	-	1	3,939,599	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
101	Umakant Ishwar gaiwad	603	A2	14/09/2021	3866/2021	No	Yes	2,950,000	15-Dec-22	17/12/2024	2,950,000	-	2,950,000	2,500,000	230,685	421	2,730,685	450,000	-	Homebuyers with voting rights	0.57
102	Parvatibai Mahaveer Singh Rajput	606	A2	-		No	No	-	-	11/12/2024	2,700,000	-	2,700,000	1	-	-	1	2,699,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
103	Ramchandra Sidram Khamitkar	701	A2	3/3/2020	1068/2020	Yes	Yes	3,500,000	30-Jun-21	26/02/2024	3,740,000	-	3,740,000	1	-	-	1	3,739,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed 'apartment deed 'sale deed has been executed, this usused on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	
104	Yogesh Arun Mandalik	703	A2	4/9/2014	7402/2014	Yes	Yes	2,600,000	30-Jun-15	11/3/2024	2,782,000	3,004,560	5,786,560	1	-	-	1	2,781,999	3,004,560	As per information available with the RP, possession is with the creditor and no conversance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
105	Chandrashekhar Nimbade	705	A2	18/12/2013	12161/2013	No	No	3,000,000	-	29/11/2024	3,000,000	÷	3,000,000	1	-	-	1	2,999,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
106	Monika Siddhewar Hireshmat	706	A2	17/03/2020	1350/2020	Yes	Yes	3,500,000	30-Jun-21	14/11/2024	3,500,000	-	3,500,000	ı	-	-	1	3,499,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	
107	Manjiri Pradip Savale	802	A2	-		No	No	-	-	11/4/2024	2,650,000	-	2,650,000	1	-	-	1	2,649,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
108	Amruta Mahalingappa Kolhar	804	A2	ē	-	No	No	-	-	26/02/2024	3,740,000	3,590,400	7,330,400	1	-	÷	1	3,739,999	3,590,400	claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
109	Sachin Mallinath Khayade	901	A2	25/04/2023	3022/2023	No	Yes	3,500,000	-	18/11/2024	3,500,000	-	3,500,000	1	-	÷	1	3,499,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
110	Sashikala Patil	906	A2	5/11/2019	5173/2019	Yes	Yes	3,300,000	30-Jun-21	27/11/2024	3,300,000	-	3,300,000	1	-	÷	1	3,299,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
111	Pravin Vilas Kakde	1001 & 1002	A2	3/14/2022	1408/2022	Yes	Yes	6,100,000	15-Dec-22	25/02/2024	6,100,000	1,756,800	7,856,800	4,200,000	387,551	421	4,587,551	1,900,000	1,369,249	Homebuyers with voting rights	0.96
112	Prakash Kumar Lal Das	1005	A2	9/20/2021	÷	Yes	Yes	4,150,000	15-Dec-22	26/02/2024	3,984,000	398,400	4,382,400	3,984,000	367,620	421	4,351,620	÷	30,780	Homebuyers with voting rights	0.91
113	Rupa Chatterjee	1104	A2	23/03/2022	1599/2022	No	Yes	3,500,000	-	26/02/2024	3,740,000	787,644	4,527,644	-	-	÷	-	3,740,000	787,644	Homebuyers with voting rights	-
114	Yogesh Dilip Sutar	1105	A2	26/07/2021	2880/2021	Yes	Yes	4,050,000	31-Jan-22	24/02/2024	3,442,500	344,250	3,786,750	3,442,500	\$57,591	739	4,000,091	÷	-	Homebuyers with voting rights	0.84
115	Vaibhav J Pandit	1106	A2	13/10/2021	4334/2021	Yes	Yes	4450000	15-Dec-22	5/3/2024	4,450,000	937,170	5,387,170	4,450,000	410,619	421	4,860,619	=	526,551	Homebuyers with voting rights	1.02
116	Mr. Rahul S Walikar	1203	A2	24/05/2023	2859/2023	Yes	Yes	3,500,000	30-Mar-24	26/02/2024	3,500,000		3,500,000	2,850,000	-	-	2,850,000	650,000	-	Homebuyers with voting rights	0.60
117	Mr. Rabul Kamalakar Mane	1204	A2	22/06/2023	3526/2023	Yes	Yes	5,500,000	30-Jun-21	24/02/2024	5,324,000	375,342	5,699,342	5,124,000	-	-	5,124,000	200,000	375,342	Homebuyers with voting rights	1.07
118	Swapnil Shrinivas Jahagirdhar And Shriniwas Pandurang Jahagirdhar	1205	A2	11/2/2022	803/2022	Yes	Yes	4,200,000	15-Dec-22	28/03/2024	4,032,000	403,200	4,435,200	4,032,000	372,049	421	4,404,049	÷	31,151	Homebuyers with voting rights	0.92
119	Aniket Madhukar Paul & Abhishek Madhukar Paul	1206	A2	3/3/2023	1190/2023	Yes	Yes	5,800,000	30-Jun-23	21/03/2024	5,614,000	300,910	5,914,910	5,614,000	275,624	224	5,889,624	-	25,286	Homebuyers with voting rights	1.23
120	Savitri Mahadeo Koganure	1301	A2	8/2/2022	733/2022	Yes	Yes	3,200,000	15-Dec-22	26/02/2024	3,392,000	298,666	3,690,666	2,000,000	184,548	421	2,184,548	1,392,000	114,118	Homebuyers with voting rights	0.46
121	Suraj Nandkishor Nogja & Nandkishor Satyanarayan Nogja	1304	A2	27/12/2021	5676/2021	Yes	Yes	4,300,000	15-Dec-22	24/02/2024	4,831,000	1,053,158	5,884,158	4,543,000	419,201	421	4,962,201	288,000	633,957	Homebuyers with voting rights	1.04
122	Sushila Nandkishor Nogja & Chetan Nandkishor Nogja	1305	A2	27/12/2021	5677/2021	Yes	Yes	3,800,000	15-Dec-22	24/02/2024	3,946,000	860,228	4,806,228	3,688,000	340,306	421	4,028,306	258,000	519,922	Homebuyers with voting rights	0.84
123	Vaishali Chetan Bhattad And Chetan Ashok Kumar Bhattad	1401	A2	24/12/2021	5646/2021	Yes	Yes	4,000,000	15-Dec-22	26/02/2024	4,450,000	521,763	4,971,763	3,990,000	368,173	421	4,358,173	460,000	153,590	Homebuyers with voting rights	0.91

124	Ravindra Ramgopal Miniyar	1402	A2	24/12/2021	5648/2021	Yes	Yes	4,300,000	25-Mar-22	26/02/2024	4,504,000	981,872	5,485,872	4,190,500	630,068 68	5 4,820,568	313,500	351,804	Homebuyers with voting rights	1.01
125	Ganesh Bhimaray Melinamani & Vandana Ganesh Melinamani	1403	A2	25/03/2022	1651/2022	Yes	Yes	4,300,000	15-Dec-22	8/3/2024	4,250,000	340,000	4,590,000	3,300,000	304,504 42	3,604,504	950,000	35,496	Homebuyers with voting rights	0.75
126	Pradnya Sarnath Waghmare & Sarnath Nagnath Waghmare	1404	A2	18/01/2023	374/2023	No	Yes	3,500,000	-	25/02/2024	3,211,020	963,306	4,174,326	2,900,000		2,900,000	311,020	963,306	Homebuyers with voting rights	0.61
127	Rajshree Vilas Rathod	1405	A2	5/1/2022	70/2022	Yes	Yes	2,900,000	15-Dec-22	16/11/2024	2,900,000	444,666	3,344,666	990,000	91,351 42	1,081,351	1,910,000	353,315	Homebuyers with voting rights	0.23
128	Heenakausar Anvarhusen Kalal & Riyaj Likayat Korbu	1406	A2	23/11/2021	6323/2021	No	Yes	4,900,000	-	26/02/2024	S,194,000 I.	093,856	6,287,856	-		-	5,194,000	1,093,856	Homebuyers with voting rights	-
129	Jayashri Vivek Patil	1501	A2	23/11/2022	5780/2022	No	Yes	3,700,000	-	3/3/2024	3,977,500	-	3,977,500	-		-	3,977,500	-	Homebuyers with voting rights	-
130	Jayashree Vijapur	1502	A2	30/12/2022	6543/2022	No	Yes	3,700,000	-	3/3/2024	3,977,500	-	3,977,500	-		-	3,977,500	-	Homebuyers with voting rights	-
131	Ashok Sambanna Sangnure & Mrs Chandana ashok sangure Mrs. Chandana Ashok Sananure	1503	A2	6/6/2022	3031/2022	Yes	Yes	4,300,000	31-Mar-23	26/02/2024	3,956,000	830,760	4,786,760	3,956,000	273,127 31	5 4,229,127	-	557,633	Homebuyers with voting rights	0.88
132	Bahubali Jaypal Kakrambe And Mandakini Bahubali Kakrambe	1504	A2	24/03/2023	1560/2023	No	Yes	3,000,000	-	26/02/2024	3,206,100	-	3,206,100	2,500,000		2,500,000	706,100	-	Homebuyers with voting rights	0.52
133	Pravin Satish Shinde And Nanda Satish Shinde	1505	A2	11/2/2022	819/2022	Yes	Yes	4,150,000	15-Dec-22	25/02/2024	3,440,000	990,720	4,430,720	3,440,000	317,422 42	3,757,422	4	673,298	Homebuyers with voting rights	0.79
134	Shubham Krishnadev Saptale	1506	A2	6/7/2022	3594/2022	Yes	Yes	4,400,000	31-Mar-23	24/02/2024	4,739,400 1.	137,456	5,876,856	4,224,000	291,630 31	5 4,515,630	515,400	845,826	Homebuyers with voting rights	0.94
135	Vishnu Sahebrao Gaikwad	1603	A2	16/11/2022	5670/2022	No	Yes	3,500,000		26/02/2024	3,711,200	334,008	4,045,208	-	-	-	3,711,200	334,008	Homebuyers with voting rights	-
136	Mahesh Sahebrao Gaikwad	1605	A2	27/12/2022	6478/2022	No	Yes	2950000	-	26/02/2024	3,922,000	334,008	4,256,008	-		-	3,922,000	334,008	Homebuyers with voting rights	-
137	Madhuri Mallikarjun Kamble	1606	A2	7/1/2022	113/2022	Yes	Yes	4,450,000	15-Dec-22	29/02/2024	3,500,000	670,000	4,170,000	3,500,000	322,959 42	3,822,959	i	347,041	Homebuyers with voting rights	0.80
138	Sagar Balbhim Iondhe	1701	A2	28/04/2023	2347/2023	No	Yes	4,900,000	30-Mar-24	9/3/2024	3,202,000	-	3,202,000	3,202,000		3,202,000	-	-	Homebuyers with voting rights	0.67
139	Mr. Mayur Dhananjay Thakur	1704	A2	26/07/2023	4232/2023	Yes	Yes	5,500,000	30-Jun-24	24/02/2024	5,324,000	452,540	5,776,540	4,924,000		4,924,000	400,000	452,540	Homebuyers with voting rights	1.03
140	Sagar Balbhim Iondhe	1706	A2	28/04/2023	2348/2023	No	Yes	4,900,000	-	9/3/2024	3,202,000	-	3,202,000	3,202,000	-	3,202,000	i	-	Homebuyers with voting rights	0.67
141	Jagdish Amrutrao Patil	201	В	28/12/2020	4796/2020	Yes	Yes	5,000,000	12-Dec-22	8/4/2024	5,000,000	-	5,000,000	1	-	1	4,999,999	-	As per information available with the RP, postession is with the circilior and no conversyance deed? apartment deed and been executed, this based on legal quiesion, RP has considered the claim under Secured FC (class of creditor) with nominal value of R8. 11.	0.00
142	Vrinda Dhananjay Bhosale	203	В	13/01/2020	180/2020	Yes	Yes	4,692,400	30-Jun-21	27/02/2024	5,200,000	-	5,200,000	1		1	5,199,999	-	As per information available with the RP, possession is with the circilior and no conversyance deed? apartment deel also been executed, this based on legal quiesion, RP has considered the claim under Secured FC (class of creditor) with nominal value of R8. 11.	0.00
143	Hema Ravindra Patil	302	В	15/11/2019	4425/2019	Yes	Yes	5,276,800	30-Jun-21	26/02/2024	5,676,268	-	5,676,268	1		1	5,676,267	-	As per information available with the RP, possession is with the circilior and no conversyance deed i apartment deed rale deed has been executed, that based on legal quiesion, RP has considered the claim under Secured T°C (class of credibry) with nominal value of RA. 11.	0.00
144	Ahilaya Bharat Dhere	401	В	31/03/2013	3593/2013	Yes	Yes	2,800,000	30-Jun-15	15/11/2024	2,800,000	-	2,800,000	1		1	2,799,999	-	As per information available with the RP, possession is with the creditor and no conversyance deed, a partners deed, a last deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/ Rs. 1/	0.00
145	Omkaran Siddalingappa Umbarje	501	В	8/8/2019	2918/2019	Yes	Yes	4,700,000	31-Dec-19	1/3/2024	5,024,500	-	5,024,500	1		1	5,024,499	-	As per information available with the RP, possession is with the creditor and no convergance deed? apartment deed 'sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
146	Sivajit Vasant	503	В	-	-	No	No	-	-	25/02/2024	5,600,000	-	5,600,000	1		1	5,599,999	-	As per information available with the RP, possession is with the circlior and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (less of creditor) with nominal value of Rs. 1/	0.00
147	KASHINATH SANGAPPA UMBARJE, PUSHPA KASHINATH UMBARJE &	504	В	5/2/2020	582/2020	Yes	Yes	4,167,400	30-Jun-21	2/3/2024	4,492,000	-	4,492,000	1		1	4,491,999	-	As per information available with the RP, possession is with the cereditor and no conversyance deed? apartment deed? ask deed has been executed, that based on legal quietion, RP has combined off the claim under Secured PC (class of creditor) with nominal value of Rs. 11.	0.00
148	Namdeo G. Varunj	601	В	31/03/2021	1786/2021	Yes	Yes	6,000,000	10-Dec-22	27/11/2024	6,000,000	-	6,000,000	1	-	1	5,999,999	-	As per information available with the RP, possession is with the cereditor and no conversyance deed? apartment deed rake deed has been executed, that based on legal quintion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 11.	0.00

149	Mahendra Bhosalay	602	В	26/03/2014	2863/2014	No	Yes	3,800,000		15/11/2024	3,800,000	-	3,800,000	1	-	-	1	3,799,999		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
150	Deepti Sagar Mehtre	701	В	16/04/2014	3420/2014	Yes	Yes	4,500,000	30-Jun-15	12/12/2024	5,000,000	-	5,000,000	1	-	-	1	4,999,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
151	Venkatesh Yajurvedi	703	В	26/03/2013	3486/2013	Yes	Yes	5,000,000	30-Jun-15	1/12/2024	5,000,000		5,000,000	1	-	-	1	4,999,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
152	Bhartendu Kumar Saha	704	В	19/11/2020	3802/2020	Yes	Yes	6,100,000	30-Jun-21	26/02/2024	6,100,000	-	6,100,000	1	-	-	1	6,099,599	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
153	Maqbool Ahemad Shaikh	802	В	27/11/2019	4629/2019	No	Yes	4,622,500	-	3/3/2024	4,622,500	-	4,622,500	1	-	-	1	4,622,499	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
154	Javid Shaikh.	804	В	ē	-	No	No	-	-	24/2/2024	7,500,000	-	7,500,000	1	-	÷	1	7,499,999	-	As per information available with the RP, possession is with the creditor and no conveyanence deed a partnered teed of sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
155	Runal Mahantesh Bhanamagi	901	В	5/2/2021	586/2021	No	Yes	5,800,000	-	26/02/2024	5,800,000	2,552,000	8,352,000	1	-	÷	1	5,799,999	2,552,000	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
156	Shamrao Mahaling Ghaytadak	903	В	26/12/2012	1214/2013	Yes	Yes	3,000,000	30-Jun-15	14/11/2024	3,000,000	÷	3,000,000	1	-	÷	1	2,999,999	÷	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of reditor) with nominal value of Rs. 1/	0.00
157	Nithil Dinesh Maheshwari And Smita Dinesh Boob	904	В	25/11/2020	3900/2020	Yes	Yes	6,000,000	30-Nov-20	26/02/2024	6,420,000	-	6,420,000	1	-	-	1	6,419,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed J apartment deed J sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
158	Aarefa Munirahmad Satkhed & Munirahmad Adamsaheb Satkhed	1001	В	31/12/2020	4904/2020	Yes	Yes	4,750,000	12-Dec-22	12/5/2024	4,745,314	1,708,313	6,453,627	3,804,357	353,545	424	4,157,902	940,957	1,354,768	Homebuyers with voting rights	0.87
159	Parvez Siddike & Afroze Parvez Siddike	1002	В	10/12/2020	4231/2020	Yes	Yes	5,000,000	12-Dec-22	25/02/2024	5,000,000	1,400,000	6,400,000	2,800,000	260,208	424	3,060,208	2,200,000	1,139,792	Homebuyers with voting rights	0.64
160	Vijaylaxmi Omkaran Umbarje & Shriraj Omkaran Umbarje	1003	В	19/02/2021	752/2021	Yes	Yes	5,000,000	31-Dec-22	1/3/2024	5,000,000	1,053,000	6,053,000	3,132,000	278,019	405	3,410,019	1,868,000	774,981	Homebuyers with voting rights	0.71
161	Mr. Vishal Banda Chavan,	1004	В	28/12/2022	6490/2022	Yes	Yes	6,200,000	30-Jun-23	24/02/2024	6,110,000	278,005	6,388,005	5,620,000	275,919	224	5,895,919	490,000	2,086	Homebuyers with voting rights	1.23
162	Santosh Baburao Tenhalikar	1101	В	1/7/2021	2552/2021	No	Yes	5,000,000	-	26/02/2024	3,889,993	819,232	4,709,225	-	-	-		3,889,993	819,232	Homebuyers with voting rights	-
163	Girish Bajirao Salunkhe	1103	В	13/04/2022	2065/2022	No	Yes	5,000,000	÷	25/02/2024	5,000,000	625,000	5,625,000	3,800,000	-	÷	3,800,000	1,200,000	625,000	Homebuyers with voting rights	0.79
164	Mr. Prabhakar Bandu Chavan,	1201	В	30/08/2022	4377/2022	Yes	Yes	6,300,000	31-Mar-23	24/2/2024	6,300,000	478,800	6,778,800	5,000,000	345,205	315	5,345,205	1,300,000	133,595	Homebuyers with voting rights	1.12
165	Mr. Sunil Balu Jori,	1202	В	15/03/2023	1382/2023	Yes	Yes	8,000,000	30-Jun-23	24/02/2024	7,840,000	211,680	8,051,680	7,099,000	348,532	224	7,447,532	741,000	-	Homebuyers with voting rights	1.56
166	Sachin Ashok Katte And Madhuri Sachin Katte	1203	В	28/01/2022	475/2022	Yes	Yes	5,600,000	15-Dec-22	11/3/2024	5,212,000	1,136,216	6,348,216	4,746,000	437,932	421	5,183,932	466,000	698,284	Homebuyers with voting rights	1.08
167	Vinod Dnyaeshwar Jadhav	1204	В	19/01/2022	314/2022	No	Yes	5,500,000	-	3/3/2024	5,060,000	983,664	6,043,664	-	-	-	÷	5,060,000	983,664	Homebuyers with voting rights	-
168	Mr. Nagesh Shivsharan Kolle	1301	В	9/6/2023	3252/2023	Yes	Yes	7,000,000	30-Mar-24	24/02/2024	6,780,000	396,630	7,176,630	6,400,000	-	-	6,400,000	380,000	396,630	Homebuyers with voting rights	1.34
169	Mr. Satish Maruti Kadam & Mrs. Swati Satish Kadam,	1302	В	7/6/2023	3188/2023	Yes	Yes	4,800,000	30-Mar-24	24/2/2024	4,600,000	341,550	4,941,550	4,600,000	-	-	4,600,000	-	341,550	Homebuyers with voting rights	0.96
170	Vikus Jayprakqash Rathod	1304	В	23/03/2022	1773/2022	Yes	Yes	4,300,000	15-Dec-22	26/02/2024	4,300,000	-	4,300,000	3,750,000	346,027	421	4,096,027	550,000	-	Homebuyers with voting rights	0.86
171	Devendra Hanuman Mandhana	1403	В	18/01/2022	273/2022	No	Yes	6,000,000	ē	25/02/2024	6,050,000	1,427,900	7,477,900	6,100,000	-	÷	6,100,000	÷	1,427,900	Homebuyers with voting rights	1.27
172	Chetan Nandkishor Nogja & Gayatri Chetan Nogja	1404	В	18/01/2022	272/2022	Yes	Yes	6,000,000	15-Dec-22	12/2/2024	6,877,000	1,499,186	8,376,186	6,177,000	569,976	421	6,746,976	700,000	929,210	Homebuyers with voting rights	1.41
173	Yogiraj Mallinath Birajdar	1501	В	24/09/2021	4006/2021	No	Yes	6,000,000	-	5/3/2024	5,864,222	1,278,400	7,142,622	5,760,000	-	÷	5,760,000	104,222	1,278,400	Homebuyers with voting rights	1.20

174	Ganesh Baban Pasphule and Yogita Ganesh Pashphule	1502	В	23/01/2023	490/2023	No	Yes	6,200,000	-	4/3/2024	5,060,000	610,236	5,670,236	-	-	-	5,060,000	610,236	Homebuyers with voting rights	-
175	Deepak S Kamble	1503	В	8/4/2022	1969/2022	No	Yes	3,750,000	-	26/02/2024	4,468,100	861,480	5,329,580	-	÷		4,468,100	861,480	Homebuyers with voting rights	-
176	Jyoti Milind Rajguru	1504	В	27/07/2021	2901/2021	No	Yes	5,200,000	-	25/02/2024	4,850,000	2,619,000	7,469,000	4,800,000	÷	- 4,800,0	50,000	2,619,000	Homebuyers with voting rights	1.00
177	Omkar Sanjeevkumar Jadhav And Abhishek Sanjeevkumar Jadhav	1601	В	6/4/2023	7864/2023	Yes	Yes	4,850,000	30-Mar-24	26/02/2024	5,000,000	-	5,000,000	-	-	-	5,000,000	-	Homebuyers with voting rights	-
178	Mr. Narsinh Maruti Jagtap	1602	В	1/12/2022	5951/2022	Yes	Yes	8,000,000	30-Aug-23	24/02/2024	7,700,000	523,600	8,223,600	7,700,000	275,090	163 7,975,0	-	248,510	Homebuyers with voting rights	1.67
179	Asma Iqbal Shaikh	1603	В	5/8/2021	3122/2021	No	Yes	7,500,000	-	26/02/2024	8,025,000	2,025,000	10,050,000	-	÷		8,025,000	2,025,000	Homebuyers with voting rights	-
180	Tejaswini P Yelgunde & Pravin S Yelgunde	1604	В	14/06/2022	3202/2022	Yes	Yes	6,300,000	31-Mar-23	24/02/2024	5,800,000	425,333	6,225,333	5,750,000	396,986	315 6,146,5	86 50,000	28,347	Homebuyers with voting rights	1.28
181	MATRIX INFRA RMC Ashok Manohar Gaikwad, Atul Chandrakant Gaikwad and Sunil	1702	В	17/04/2023	2829/2023	No	Yes	4,850,000	-	17/03/2024	4,850,000	÷	4,850,000	-	-	-	4,850,000	-	Homebuyers with voting rights	-
182	Mr. Kshitij Nitin Kotwal,	1703	В	22/08/2023	4786/2023	Yes	Yes	9,000,000	30-Jun-24	24/02/2024	8,732,000	683,279	9,415,279	6,300,000	÷	- 6,300,0	2,432,000	683,279	Homebuyers with voting rights	1.32
183	Gajaraj Rudramath	Mtr at Upper Wing - C of th Panache," a Agreement No	pace of 123.87 Sq Ground Floor in e project "Galaxy is per the Reg. . 3754/2020 dated h Nov	18/11/2020	3754/2020	Yes	Yes	7,000,000	30-Jun-21	28/03/2024	7,392,500	1,478,500	8,871,000	7,292,500	1,524,832	954 8,817,	32 100,000	÷	Homebuyers with voting rights	1.84
184	Adarsh Anil Hotkar	Si	ьор 3	19/12/2020	4477/2020	Yes	Yes	2,161,001	30-Dec-21	10/3/2024	2,161,001	446,606	2,607,607	1,000,000	-	- 1,000,0	1,161,001	446,606	Homebuyers with voting rights	0.21
185	Rekha Anil Hotkar	Shop N	io. 1 and 2	19/12/2020	4478/2020	No	Yes	2,091,218	-	10/3/2024	2,091,218	431,185	2,522,403	-	-	-	2,091,218	431,185	Homebuyers with voting rights	-
186	Sadanand Hanumant Gaikwad	Shop No. 6, 7,	8, 9, 10, 13 and 14	4/11/2020	3490/2020	Yes	Yes	15,000,000	12-Nov-21	11/12/2024	15,000,000	3,600,000	18,600,000	13,500,000	2,423,342	819 15,923,	1,500,000	1,176,658	Homebuyers with voting rights	3.33
187	Mahadeo Basanna Kogsure	248.5	Sqm at UG	23/10/2020	3278/2020	Yes	Yes	13,500,000	30-Jun-21	9/3/2024	13,500,000	2,827,799	16,327,799	10,500,000	2,195,507	954 12,695,	3,000,000	632,292	Homebuyers with voting rights	2.65

# Date of commencement of CIRP: 09/02/2024

List of creditors as: 27/01/2025

List of Unsecured financial creditors (financial creditors belonging to any class of creditors)

Sl.	Name of creditor	Detail	s of claim received		Details of cla	aim admi	tted			Amount	Amount	Amount of	Amount of	Remarks, if any
No.		Date of	Amount claimed	Amount of	Nature of claim	Amount	Amount		%	of	of any	claim not	claim under	
		receipt		claim admitted		covered	covered	Whether	voting	continge	mutual	admitted	verification	
						by	by	related	share in	nt claim	dues,			
						security	guarant	party?	CoC		that may			
						interest	ee				be			
1	Class of Creditors -	Claims	158,133,014	109,186,061	Unsecured financial	NA	NA	No	-	-	-	10,404,659	38,542,294	Kindly refer the below notes
	Homebuyers (AR	received			creditors (financial									
	Mr. Rajesh Shah	upto			creditors belonging to									
		10.12.20			any class of creditors)									
		24			without voting rights									
I								1		1				· ·

#### Note:

- 1. That the RP during its verification has found out that the erstwhile promoters has sold some flats more than once. Thus the RP has segregated the FC belonging to any class of creditor (Homebuyers) in 2 categories, Secured FC belonging to any class of creditor which will consist of Homebuyers that were the 1st buyer as per the date of agreement entered with the CD or the Homebuyer who has the NoC of the lender against their respectitive units (having total admitted claim of Rs. 461,491,244 /-) and Unsecured FC belonging to any class of creditor which will consist of Homebuyers that were the subsequent Buyers as per the date of agreement entered with the CD or the Homebuyer who was the 1st buyer as per the date of agreement entered with the CD, but the subsequent Buyer for the same unit has the NoC from the lender (having total admitted claim of Rs. 109,186,061 /-). (Reference: Mansi Brar vs. Dream Procon Pvt. Ltd. NCLAT order dt. 08.04.2021 in CA (AT) (Ins) No. 269 of 2021)
- 2. The purpose of such segregation is to ensure just and reasonable treatment to each class of Financial Creditor, the same flat cannot be earmarked for the two buyers, because the interest and right of the homebuyers (first sale) and the homebuyers (subsequent sale) shall vary, due to which it was required to create different class to allot the voting rights correctly. Due to the above aforesaid reason the RP has segregated the Homebuyers in 2 categories, Secured FC belonging to any class of creditor consist of Homebuyers with voting rights and Unsecured FC belonging to any class of creditor which consist of Homebuyers without voting rights.
- 3. As per the information available with the RP, building A2 and B has been completed till 09th Floor and part OC has been received and homebuyers has been given the possession, thus as per the legal opinion received, the claim of homebuyers who has possession and has executed conveyance deed / sale deed / deed of apartment, before CIRP commencement date, cannot be considered. Further the homebuyers who has filed their claim and has got possession, however the conveyance deed / sale deed / deed of apartment has not been executed, their claim has been treated and for including the said homebuyer is list of Claims, a nominal value of 1 Rs. is been given, as they have been given the respective allotment and only basic compliance is required.
- 4. Further the amount of claim not admitted, generally consist of the amount of interest portion claimed by the respective claimant at the rate of 18% 22%, as per the general understanding the RP has calculated the interest rate @ 8% from the date of possession as per the agreement till CIRP commencement date of those claimant who has submitted detailed agreement to sale.
- 5. The claims are provisionally admitted on basis of preliminary verification, as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents and details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.
- 6. Further the homebuyers who has filed their claim for specific unit however didn't submit agreement to sale and whose index II has not been found and also whose name cannot be traced from legal title search report conducted by previous IRP, currently their name has been kept in homebuyers list of without voting right. However as and when RP received their index II copy and Agreement to sale copy, their name will be updated in the list of homebuyers with voting rights subject to verification of the same.

S.No. Name of Homebuyer	Flat No.	Building No.	Date of Agreement	Document No.	Copy of Agreement Received / Not Received	Copy of Index 2 Received / Not Received	Consideration Amount as per Agreement	Date of Possession as per Agreement	Date of Filing of Claim	Total Principal Claimed including Stamp Duty	Total Interest Amount included in claim	Total Claimed Amount (Including Interest)	Principal Amount	Interest @8% from the date of expected possession till CIRP date	Days for interest calculation (No. of days)	Total Claim Admitted	Amount under Verification	Amount rejected	Remark
1 Rekha Anil Hotkar	103	A1	23/03/2021	1580/2021	Yes	Yes	3,500,000	15-May-21	26/02/2024	3,670,000	1,816,650	5,486,650	-	-	-	-	3,670,000	1,816,650	Subsquent Buyer thus classified as Homebuyer without voting right
Shipra/Prakash Am Batrishi Shinde	103	A1	2/12/2022	5980/2022	yes	yes	9,600,000	31-Mar-23	10/12/2024	4,750,000	335.667	5,085,667	4,750,000	327,945	315	5,077,945	_	7,722	Subsquent Buyer thus classified as Homebuyer without voting right
Shipra/Prakash Am Batrishi Shinde	104	A1	2/12/2022	5981/2022	yes	Yes		31-Mar-23		,,,,,,,,,,			,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			.,,		,	
Sonali Girish 4 Salunkhe	105	A1	17/11/2022	5683/2022	Yes	Yes	4,500,000	30-Jun-23	25/02/2024	4,500,000	562,500	5,062,500	1,200,000	58,915	224	1,258,915	3,300,000	503,585	Subsquent Buyer thus classified as Homebuyer without voting right
Mahananda Irayya Rudramath	105	Al	18/2/2022	-	Yes however copy of agreement is unregistered	No	3,538,000	-	4/12/2024	2,450,000	-	2,450,000	1,000,000	-	-	1,000,000	1,450,000		Subsquent Buyer thus classified as Homebuyer without voting right
Ajitkumar 6 Poapatlal Shah	202	A1	22/02/2022	1036/2022	Yes	Yes	3,200,000	31-Dec-22	23/03/2024	3,200,000	384,000	3,584,000	3,200,000	284,055	405	3,484,055	-	99,945	Subsquent Buyer thus classified as Homebuyer without voting right
Amita Prashant 7 Bhosale	205	A1	5/7/2021	2616/2021	Yes	Yes	4,200,000	15-Dec-22	26/02/2024	4,200,000	149,701	4,349,701	3,710,727	342,404	421	4,053,131	489,273	-	Subsquent Buyer thus classified as Homebuyer without voting right
Rushabh Mahantesh Bhanamagi & Aarti Mahantesh 8 Bhanamagi	801	A1	31/03/2021	1840/2021	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,500,000	1,402,800	4,902,800	3,021,000	280,746	424	3,301,746	479,000	1,122,054	Subsquent Buyer thus classified as Homebuyer without voting right
Raghavendrasinh 9 Abaji Kshirsagar	806	A1	-	-	No	No	-	-	26/02/2024	4,000,000	-	4,000,000	1,700,000	-	-	1,700,000	2,300,000	-	Ist Buyer as per agreement to sale however possession is with subsequen buyer, thus classified as Homebuyer without voting right
Mr. Mahesh 10 Panchapa Kapse	1201	A1	23/01/2023	513/2023	No	Yes	3,500,000	-	26/02/2024	3,500,000	-	3,500,000	3,250,000	-	-	3,250,000	250,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
Mr. Ramesh	1202	A1	30/12/2022	6529/2022	Yes	Yes	3,700,000	30-Jun-23	26/02/2024	3,700,000	-	3,700,000	2,470,000	121,267	224	2,591,267	1,230,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
Mr. UDAY SHANKAR 12 RUPANAR	1303	A1	30/06/2023	3679/2023	Yes	Yes	5,400,000	30-Mar-24	24/02/2024	5,145,000	352,432	5,497,432	4,845,000	-	-	4,845,000	300,000	352,432	Subsquent Buyer thus classified as Homebuyer without voting right
Sachin Suryawanshi & Sudarshana Sachin	1402	A1	2/9/2022	4427/2022	No	Yes	3,900,000	-	26/02/2024	4,134,000	654,894	4,788,894	-	-	-	-	4,134,000	654,894	Subsquent Buyer thus classified as Homebuyer without voting right
13 Suryawanshi Mr. Aakash	1403	A1	7/6/2023	3184/2023	Yes	Yes	4,800,000	30-Mar-24	26/02/2024	4,560,000	338,580	4,898,580	4,300,000	_	-	4,300,000	260,000	338,580	Subsquent Buyer thus classified as Homebuyer without voting right
14 Basappa Jamadar Mrs. Smita Gaikwad & Mr. Sushil	1702	A1	2/8/2023	4374/2023	Yes	Yes	5,500,000	30-Jun-24	24/02/2024	5,374,000	447,385	5,821,385	5,324,000	-	-	5,324,000	50,000	447,385	Subsquent Buyer thus classified as Homebuyer without voting right
15 Gaikwad Mr. Laxman 16 Sadashiv Mhetre	603	A2	9/6/2023	3242/2023	Yes	Yes	5,000,000	30-Mar-24	24/2/2024	5,000,000	368,750	5,368,750	5,000,000	-	-	5,000,000	-	368,750	Subsquent Buyer thus classified as Homebuyer without voting right
Kalshetti Surekha 17 Mallinath	806	A2	-	-	No	No	-	-	26/02/2024	7,078,781	-	7,078,781	-	-	-	-	7,078,781	-	Homebuyer, however possession is with someone else
Sanghmitra Nagnath 18 Waghmare	1003	A2	2/1/2023	39/2023	No	Yes	3,500,000	-	25/02/2024	3,741,020	448,922	4,189,942	2,860,000	-	-	2,860,000	881,020	448,922	Subsquent Buyer thus classified as Homebuyer without voting right
Mr. Mohammad Hanif A Jabbar 19 Muchale	1004	A2	6/2/2023	666/2023	Yes	Yes	4,300,000	30-Jun-23	24/02/2024	4,129,200	148,651	4,277,851	3,268,000	160,445	224	3,428,445	861,200	-	Subsquent Buyer thus classified as Homebuyer without voting right
Mrs. Ashwini 20 Ranjit Narkhedkar	1006	A2	7/10/2023	4058/2023	Yes	Yes	5,500,000	30-Jun-24	26/02/2024	5,280,000	458,040	5,738,040	5,280,000	-	-	5,280,000	-	458,040	Subsquent Buyer thus classified as Homebuyer without voting right
Soma Chatterjee	1103	A2	-	-	No	No	-	-	26/02/2024	3,500,000	737,100	4,237,100	-	-	-	-	3,500,000	737,100	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right
Gibran Iqbal	1103	A2	-	-	No	No	=	-	8/12/2024	1,260,000	=	1,260,000	800,000	-	-	800,000	460,000	=	till the party submit any proof for the rights over subjective fla No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right
22 Shiledar Sachin Suresh	1301	A2	7/8/2023	4456/2023	Yes	Yes	4.990.000	30-Jun-24	25/02/2024	4.620,000	214.300	4.834.300	4,620,000	-		4.620.000	_	214.300	till the party submit any proof for the rights over subjective fla  Subsquent Buyer thus classified as Homebuyer without voting right
23 Manne Mr. Amrut	1301	A2	4/6/2023	3177/2023	Yes	Yes	4,800,000	30-Jun-24 30-Mar-24	24/02/2024	4,500,000	337,500	4,834,300	4,520,000	-	-	4,500,000	-	337,500	Subsquent Buyer thus classified as Homebuyer without voting right  Subsquent Buyer thus classified as Homebuyer without voting right
24 Sidhappa Hattale Punam Rajkumar							,,			,,	,	,,	, ,		-	,,,,,,,		,	. , , , , , , , , , , , , , , , , , , ,
Tarte & Rajkumar 25 Dattayray Tarte Mrs. Kaushalya	1303	A2	2/1/2023	40/2023	Yes	Yes	3,500,000	30-Jun-23	26/02/2024	3,741,020	448,922	4,189,942	3,360,000	164,962	224	3,524,962	381,020	283,960	Subsquent Buyer thus classified as Homebuyer without voting right
Kashinath Chincholikar,	1405	A2	21/06/2023	3502/2023	Yes	Yes	5,500,000	30-Mar-24	24/02/2024	5,172,000	365,919	5,537,919	4,972,000	-	-	4,972,000	200,000	365,919	Subsquent Buyer thus classified as Homebuyer without voting right
Madhu Sanjay 27 Deshmukh	104	В	7/9/2023	5270/2023	No	No	6,600,000	-	10/12/2024	6,600,000	-	6,600,000	6,000,000	-	-	6,000,000	600,000		Subsquent Buyer thus classified as Homebuyer without voting right
Vijaylaxmi Omkaran Umbarje, Shrinath Omkaran Umbarje and Omkaran Siddalingappa Umbarje	104	В	-	-	No	No	-	-	-	-	-	-	-	-	-	-	-	-	No Agreement to sale / index II found, further not found any details in legal title search repot, further Document submitted, however claim form not submitted till date, thus kept under hoembuyers list without voting rights
KASHINATH SANGAPPA 29 UMBARJE	1004	В	-	-	No	No	-	-	1/3/2024	3,000,000	631,800	3,631,800	2,970,000	-	-	2,970,000	30,000	631,800	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective fla

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Mahesh Popat 30 Hanpude	1202	В	24/05/2023	2921/2023	Yes	Yes	4,850,000	30-Mar-24	6/4/2024	2,600,000	-	2,600,000	-	-	-	-	2,600,000	- Subsquent Buyer thus classified as Homebuyer without voting right
Kavita Vishal 31 Rathod	1301	В	25/02/2022	1086/2022	Yes	Yes	5,000,000	15-Dec-22	26/02/2024	5,000,000	-	5,000,000	3,150,000	290,663	421	3,440,663	1,850,000	- Subsquent Buyer thus classified as Homebuyer without voting right
Balasaheb S 32 Jodbhavi	1303	В	8/4/2022	1970/2022	Yes	Yes	3,750,000	31-Mar-23	26/02/2024	4,468,000	861,480	5,329,480	3,200,000	220,932	315	3,420,932	1,268,000	640,548 Subsquent Buyer thus classified as Homebuyer without voting right
Sachin Dattatray Gore & Poonam 33 Sachin Gore	1402	В	3/8/2023	4357/2023	Yes	Yes	6,900,000	30-Jun-24	12/3/2024	6,190,000	-	6,190,000	6,190,000	-	-	6,190,000	-	- Subsquent Buyer thus classified as Homebuyer without voting right
34 ANS Infra Projects	1602	В	14/07/2023	3968/2023	Yes	Yes	6,500,000	30-Mar-24	20/11/2024	6,213,000	-	6,213,000	5,293,000	-		5,293,000	920,000	- Subsquent Buyer thus classified as Homebuyer without voting right
Dattatraya Anant Kulkarni, Pravin Dattatraya Kulkarni & Pooja Pravin 35 Kulkarni	1701	В	-	-	No	No		-	8/4/2024	4,700,000	336,000	5,036,000	4,700,000	-	-	4,700,000	-	No Agreement to sale / index II found, further not found any details in 336,000 legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective flat
Mahesh Bhimashankar 36 umbarje	Shop l	No. 4	-	-	No	No			9/11/2024	1,000,000	495,000	1,495,000	1,000,000	-	-	1,000,000	-	No Agreement to sale / index II found, further not found any details in 495,000 legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective flat
Kashinath sangappa Umbarje			1	-	No	No		-	10/2/2022	1,000,000	360,000	1,360,000	1,000,000	-	1	1,000,000	1	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective flat

# Name of the corporate debtor: Galore Developers Private Limited Date of commencement of CIRP: 09/02/2024 List of reeditors as: 27/01/2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

					(Amount in 3)									
S	Name of creditor	Details of	f claim received	Details of claim admitted						Amount of	Amount	Amount	Amount of claim under	Remarks, if any
Ne		Date of Amount claimed		Amount of	Nature of	Amount	Amount	mount %		contingent claim	of any	of claim	verification	
		receipt		claim	claim	covered by	covered by	Whethe	voting		mutual	not		
				admitted		security	guarantee	r related	share		dues,	admitted		
						interest		party?	in CoC		that			
											may be			
	l VSJ Investments	26/02/2024	512,542,365	512,542,365	Secured	512,542,365	-	No	51.72%		-		-	
	Private Limited													
	2 Kotak Mahindra	12/11/2024	2,960,840,112	-	-	-	-	-	-	-	-	-	2,960,840,112	
1	Bank Limited													
			3,473,382,477	512,542,365	-	512,542,365	-	-		-	-	-	2,960,840,112	

Notes:
The claims are provisionally admitted on basis of preliminary verification as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents / details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verificate case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.

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Name of the corporate deptor:	Galore Developers Private Limited

### Date of commencement of CIRP: 09/02/2024

### List of creditors as: 27/01/2025

### List of Operational creditors (Government Dues)

														(Amount in ₹)
Sl.	. Name of creditor		claim received	Details of claim admitted							Amount	Amount	Amount of	Remarks, if any
No.		Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% voting	of	of any	of claim	claim under	
		receipt	claimed	claim	claim		covered by			contingent	mutual	not	verification	
				admitted			guarantee	party?	CoC	claim		admitted		
						interest					may be			
											set-off			
1	Income Tax Officer Ward -1(1) Pune	23/02/2024	108,330	108,330	Operational	NA	NA	No	-	-	-	-		Claim have been
					Creditors									provisionally
					(Govt. Dues)									admitted
2	Solapur Municipal Cooperation	22/11/2024	38,722,473	38,722,473	Operational	NA	NA	No	-	-	-	-	-	-
					Creditors									
					(Govt. Dues)									
			38,830,803	38,830,803								-	-	
NT 1		1				<u> </u>								

#### Notes:

The claims are provisionally admitted on basis of preliminary verification as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents / details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.

#### Date of commencement of CIRP: 09/02/2024

#### List of creditors as: 27/01/2025

#### List of Other creditors, if any, (other than financial creditors and operational creditors)

(Amount in ₹)

		Details of	claim received		De	tails of clair	n admitted				A 6			
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest Amount covered by guarantee			% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of	Amount of claim under verification	Remarks, if any
	Reliance Projects and Property Management Services Ltd	26/02/2024	1,258,471	1,255,971	Other Creditor	NA	NA	No	-	-	-	2,500	-	Provisionally admitted
2	Vasant Yashwantrao Sawant	10/6/2024	4,035,384	3,690,000	Other Creditor	NA	NA	No	-	1	-	345,384	1	As per the verification, the RP has found cancellation index II copy in name of claimant for the mentioned flat, thus considered as other creditor
3	Sagar Shah	6/11/2024	3,500,000	-	Other Creditor	NA	NA	No	-		-	-	3,500,000	As per the verification, the RP has found that the claimant has entered into an agreement to sale post CIRP admission, thus the claimant will be classified as other creditor
			8,793,855	4,945,971	-	-	-		-	-	-	347,884	3,500,000	

#### Notes

The claims are provisionally admitted on basis of preliminary verification as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents / details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.